

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No. 5789 of 2016**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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07/25.06.2020 The present writ petition is taken up today through Video conferencing.

When the writ petition was called out in the first round, Mr. Prashant Pallav, the learned counsel for the petitioners appeared and sought pass over in the matter.

However, no one appears on behalf of the petitioners on second call, whereas Mr. J.F. Toppo, the learned SC-VII is present on behalf of the State respondents.

Put up this case under the same heading after three weeks.

**(Rajesh Shankar, J.)**

Manish